

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

OA/021/00465/2020

HYDERABAD, this the 30th day of September, 2020.



**Hon'ble Mr. Ashish Kalia, Judl. Member
Hon'ble Mr. B.V. Sudhakar, Admn. Member**

A.Mallaiah, Gr-B
S/o A.Pichaiah,
Occ : ASP Hyd South East Dn,
Aged 59 years,
R/o 14-68/5 RN Reddy Nagar,
Meerpet 500 097.T.S.

...Applicant

(By Advocate : Mr.B.Gurudas)

Vs.

1. Union of India, rep by its
Secretary, MoC & IT, Deparatum of Post,
Dak Bhavan, Sansad Marg, New Delhi.
2. The Chief Postmaster General, Telangana
Circle, Hyderabad 500 001,TS.
3. The Postmaster General, Head Qrts Region,
Hyderabad 500 001. TS.
4. The Director of Accounts (Postal),
Telangana Circle, Hyderabad 500 001.
5. The Sr Supdt of POs, Hyd South
East Dn, Hyd 500 002.TS.
6. The Post Master, Medak HO 502 110. TS.
7. The Post Master, Jubilee Head Post Office,
Hyderabad 500 002.TS.

....Respondents

(By Advocate : Mrs. K. Rajitha, Sr. CGSC)

ORAL ORDER
(As per Hon'ble Mr.B.V.Sudhakar,Administrative Member)



Through Video Conferencing:

2. Mr. B. Gurudas, leaned counsel for the applicant submits that the applicant would like to withdraw the O.A for personal reasons. Permission granted.

3. In view of the above said submission, Original Application is dismissed as withdrawn. No order as to costs.

(B.V.SUDHAKAR) (ASHISH KALIA)
ADMINISTRATIVE MEMBER **JUDICIAL MEMBER**

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